

Annexure-7

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Name of the corporate debtor: Alstrong Enterprises India Pvt. Ltd.				Date of commencement of CIRP: 21.04.2023				List of creditors as on: 30.09.2024					
Operational creditors (Government Dues)													
Sl. No.	Name of creditor	Details of claim received		Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Amount of Claim	Admitted Claim Amount										
1	Joint Commissioner of Commercial Taxes,	₹ 26,148.00	₹ 26,148.00				No	0.00%	₹ -	₹ -	₹ -	₹ -	
2	State Tax Officer, State Tax Circle, Samba-II	₹ 57,409,151.25	₹ 57,409,151.25				No	0.00%	₹ -	₹ -	₹ -	₹ -	
3	State Tax officer, Circle- G, Jammu	₹ 17,563,291.00	₹ 17,563,291.00				No	0.00%	₹ -	₹ -	₹ -	₹ -	
4	Commereila Tax Department Circle -9, Raipur	₹ 9,677,383.00	₹ 9,677,383.00				No	0.00%	₹ -	₹ -	₹ -	₹ -	
5	The Assistant Commissioner, okhla division, CGST,	₹ 1,602,629.00	₹ 1,602,629.00				No	0.00%	₹ -	₹ -	₹ -	₹ -	
6	DEPUTY COMMISSIONER, STATE TAX, CIRCLE-B,	₹ 5,175,835.00	₹ 5,175,835.00				No	0.00%	₹ -	₹ -	₹ -	₹ -	
	TOTAL	91,454,437.25	91,454,437.25						₹ -	₹ -	₹ -	₹ -	